

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/48(KB)2024
IN
C.A.(CAA)/84(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	SAMAY TRADERS PRIVATE LIMITED.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Minu Rohila, PCS] For the Petitioner

ORDER

1. Learned Authorized Representative for the Petitioner present.
2. Learned Authorized Representative appearing on behalf of the Portioner seeks time to file reply to RD. At request, two weeks' time is allowed.
3. List this matter on **24th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**